- (b) if so, whether Government propose to review the setting up of the project; and
- (c) whether irrigations problem of Gavan and Satgavan Blocks is proposed to be solved through a cluster programme of lift irrigation schemes on Sakri river?

THE MINISTER OF STATE OF THE MINISTRY OF WATERRESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). As reported by the State Government, the foundation stone of Upper Sakri Dam was laid in October, 1984. In absence of environmental clearance, construction work has not yet started. State Government proposes to take up the work after the requisite clearances are obtained

(c) There is no such proposal.

[English]

Review of National Housing Policy

380. SHRI SHIVRAJ V. PATIL: SHRUD, M. PUTTE GOWDA: SHRI BALASAHEB VIKHE PATIL:

Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether Government propose to review the existing National Housing Policy and also propose to bring an action plan to tackle the housing problem:
- (b) if so, the details of the changes likely to be made: and
- (c) the extent by which the poor people will be benefited by the new policy?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) and (c). The details are being worked out and will be placed on the floor of the Sabha.

Financial Assistance for Completion of Teesta Barrage Project in West Bengal

SHRI CHITTA MAHATA 381 SHRI AMAR ROY PRADHAN: SHRI CHITTA BASU:

Will the Minister of WATER RE-SOURCES be pleased to state:

- (a) whether State Government of West Bengal have requested Union Government to give adequate financial assistance to complete the Teesta Barrage Project in West Bengal; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF STATE THE MIN-ISTER OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) The Chief Minister has been requested to send a formal proposal to the Planning Commission.

[Translation]

Restrictions on Crushing Capacity of Sugar Mills

382. SHRI BALESHWAR YADAV: WIII the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether Government propose to remove the restriction on the crushing capacity of sugar mills, if so, the details thereof; and
 - (b) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL

SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). The Central Government is in the process of formulating a new sugar licensing policy which would be announced shortly.

[English]

Setting up of Mini District T.B. Centre in Lakshadweep

383. SHRI P.M. SAYEED: Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to state:

- (a) whether there is a proposal mooted by Lakshadweep Administration to set up a mini District T.B. Centre in the islands; and
- (b) if so, the details of the proposal and reaction of Union Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) Yes, Sir.

(b) The Lakshadweep Administration had proposed to establish a mini District T.B. Centre and sought financial assistance to the tune of Rs. 13.40 lakhs. The U.T. Administration was informed that during the current Five Year Plan, the establishment of District T.B. Centre/mini TB Centre comes under the State Plan Sector. No cash assistance is given to above centres under the National TB Control Programme. The UT Administration has been asked to fulfil certain number of criterion like posting of trained staff to enable the DGHS to recognise the mini Distt. TB. Centre. However, for the benefit T.B. patients in the U.T., anti T.B. Drugs are supplied to them as per their requirements in sufficient quantities.

Implementation of Mandal Commission Report

384. SHRI ANAND SINGH: SHRI T. BASHEER:

Will the Minister of WELFARE be pleased to state:

- (a) whether the Committee headed by the Deputy Prime Minister to consider the recommendations of the Mandal Commission regarding job reservation for the 52 per cent population belonging to the "deprived" category of 'other backward classes' has since submitted its report;
- (b) if so, the details of the suggestions made by the Committee; and
- (c) the decisions that have been taken for implementation of the Mandal Commission's recommendations?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) No, Sir.

(b) and (c). Does not arise.

Market Rates in Delhi

385. SHRI ANAND SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the scheduled market rates of land in respect of different areas in Delhi are issued every year by Government; and
- (b) if so, the scheduled market rate of land in Malviya Nagar fixed during the years 1968-69, 1978-79 and 1985-86 onwards?
- THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The schedule of market rates for lands leased out by Land and Development Office are issued by Government normally once in two years;
 - (b) The information is as follows:-